

Title: Need to include Santali language in Ol-Chiki script in the the Eighth Schedule to the Constitution -Laid.

12.18 hrs.

MR. SPEAKER: All the matters under rule 377 may be treated as laid on the Table.

SHRI SALKHAN MURMU (MAYURBHANJ): I want to bring to the kind notice of Government that Santali language with Ol-Chiki script be included in the Eighth Schedule to the Constitution soon. The previous Government had assured us to constitute a high powered body to resolve the issue at the earliest but in vain.

I, therefore, request the Union Government to resolve this urgently. This will fulfil the hopes and aspirations of Santals and other tribals numbering over 1.5 crores spread over Bihar, West Bengal, Orissa, Assam, Tripura, etc.

*Treated as laid on the Table.